

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.2536
ANSWERED ON- 11/08/2025

DIGITAL MONITORING AND PRICING IN GAS DISTRIBUTION

2536 SMT. PHULO DEVI NETAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current percentage of natural gas in the country's energy mix and the progress made towards the 15 per cent goal by 2030;
- (b) the number of smart meters and digital monitoring systems established for national gas distribution, State-wise; and
- (c) the steps undertaken to encourage competitive gas prices?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) As per Energy Statistics 2025 released by Ministry of Statistics and Programme Implementation, Government of India, share of Natural Gas in India's Energy mix was 7.0% (Provisional) during Financial Year 2023-24. Further, for increasing the share of natural gas in the energy basket, Government has taken various steps which *inter-alia*, include expansion of National Gas Grid Pipeline, expansion of City Gas Distribution (CGD) network, setting up of Liquefied Natural Gas (LNG) Terminals, allocation of domestic gas to Compressed Natural Gas (Transport)/ Piped Natural Gas (Domestic) CNG (T)/PNG(D) on priority, allowing marketing and pricing freedom with a ceiling price to gas produced from high pressure/high temperature areas, deep water & ultra-deep water and from coal seams, Sustainable Alternative Towards Affordable Transportation (SATAT) initiative to promote Compressed Bio Gas (CBG) etc.

(b) The data regarding the number of smart meters and digital monitoring systems established for national gas distribution is not maintained by the Government. However, authorized entities implement such systems based on techno commercial feasibility in accordance with the regulations and guidelines issued by the Petroleum and Natural Gas Regulatory Board (PNGRB). For instance, in order to ensure precision metering, major gas pipeline operators install advanced measurement systems such as Ultrasonic Meters, Turbine Meters, and Rotary Positive Displacement Meters. These are integrated with digital Flow Computers and Gas Chromatographs. All these metering components are integrated with Centralized SCADA (Supervisory Control and Data Acquisition) System, enabling real-time digital monitoring, efficient pipeline hydraulics management, and auto invoicing.

(c) With the endeavor to provide competitive gas prices to the consumers (in the PNG(D) segment of the CGD), Government have been allocating domestic gas on priority basis, the price of which is determined in accordance with the revised domestic natural gas pricing guidelines vide Gazette Notification dated 07.04.2023 for gas produced from nomination fields of ONGC/OIL, New Exploration Licensing Policy (NELP) blocks, and pre-NELP blocks, where the Production Sharing Contract (PSC) provides for Government approval of prices. Under the revised guidelines, the price of such natural gas is determined as 10% of the monthly average of the Indian Crude Basket and is notified on a monthly basis. For gas produced by ONGC and OIL from their nomination blocks, the APM price is subject to a floor of \$4.0/Metric Million British Thermal Unit (MMBTU) and a ceiling of \$6.5/MMBTU. The ceiling would be maintained for the next two financial years (2023-24 and 2024-25) and then increased by \$0.25/MMBTU each year. Further, Government vide notification dated 07.04.2023 also allowed a premium of 20% over the Administered Price Mechanism prices on gas produced from new well and well interventions of Oil and Natural Gas Corporation Limited & Oil India Limited from their nomination fields. This has led to price stability for consumers.
